

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR Mr. RAJESH KUMAR GOEL

Writ Petition(s) (Civil) No(s). 286/2017

SUNITA TIWARI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 14-07-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. T.S. Chaudhary, Adv.
Kamal Mohan Gupta, AOR

For Respondent(s)

Purushottam Sharma Tripathi, AOR
Ms. Mamta Singh, Adv.
Hemantika Wahi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 5, 7 and 8 have been served but no
one has put in appearance.

Four weeks' time is granted to respondent No.6 for filing
counter affidavit.

List again on 14.8.2017.

Mr. RAJESH KUMAR GOEL
Registrar